

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, BENGALURU**

*(Through web-based video conferencing platform)*

**ITEM No.35  
C.P.(IB)No.23/BB/2024**

**IN THE MATTER OF:**

M/s. Footprint Ventures Consultancy Pvt. Ltd.	...	Petitioner
Vs.		
ROC, Karnataka	...	Respondent

**Order under Section 59 (7) of Insolvency and Bankruptcy Code, 2016**

**Order delivered on: 22.07.2024**

**CORAM:**

**JUSTICE (RETD.) T. KRISHNAVALLI  
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

The Liquidator : Shri Ganesh P. Pai

**ORDER**

Heard the Liquidator-in-person.

List the case before the Regular Bench on **02.09.2024**.

**-Sd-  
MANOJ KUMAR DUBEY  
MEMBER (TECHNICAL)**

**-Sd-  
T.KRISHNAVALLI  
MEMBER (JUDICIAL)**

Shruthi